IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Wednesday THE 26th Day Of March 2025 COURT HALL NO. 26, SITTING AT PRINCIPAL BENCH, BENGALURU at 02:30PM BEFORE

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

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THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

" MATTER PERTAINS TO DHARWAD BENCH "FURTHER ARGUMENTS

1 RFA 100340/2017 (PAR/POS,) (PART HEARD MATTER) (APPEAL ADMITTED ON 23.11.2024) A/W 1) NON-FILING OF PAPER B00KS 2) IA 1/2017 FOR **TEMPORARY INJUNCTION** (TCR AT TCR BRANCH) (DATE)

PET: SMT. MALLAWWA LAXMAN YADAHALLI A P MURARI

MKALLAPPA KHAVATAKOPPA AND **OTHERS V M SHEELVANT and** SANGAMESH **GULLAPPANAVAR** FOR C/R8 & R12 IN CP 20143/2017 (R12 IS LRS OF DECEASED R8 V/0/DTD : 06/03/2023) RAJASHEKHAR R BURJI L B CHOUGULE FOR C/R1 IN CP 20142/17 (BOTH CAVEATS ARE RETURNED WITH OFFICE OBJECTIONS) GANAPATI M BHAT FOR R2, R4, R5, R9, R10 & R11 R3-DUNDAPPA-SD **R6-SIDALING GURUPAD** TAKKANNAVAR-SD R7-SIDDAPPA SIDALING TAKKANNAVAR-SD

RES: SHRI. SIDDAPPA

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